

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2273
TO BE ANSWERED ON 29TH JULY, 2022**

TEMPORARY HEALTH WORKERS IN HOSPITALS

2273: SHRI RAM KRIPAL YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of vacant posts of doctors and nurses in government hospitals including AIIMS like institutions in the country;
- (b) whether many such hospitals have engaged temporary doctors and other health workers;
- (c) if so, the details thereof;
- (d) whether the Government proposes to consider appointing such doctors and other health workers on permanent basis; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Primarily, it is the responsibility of State/Union Territory Governments to fill up the vacant posts of healthcare workers. Funds are also provided to State and Union Territories under National Health Mission (NHM) for engaging required human resources. As far as hospitals under Central Government, are concerned, all the efforts are made to fill up the vacant posts.

Posts of doctors and other health workers are filled up on regular basis. However, in emergent situations, additional manpower is taken on outsource/contract basis as per requirements. Such outsourced/contractual manpower are engaged on temporary basis and cannot be regularized.
